

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 859
TO BE ANSWERED ON DECEMBER 02, 2021

STATUS OF CENTRAL VISTA REDEVELOPMENT PROJECT

NO. 859. SHRI MANISH TIWARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the status of Central Vista Redevelopment Project;**
- (b) the details of the cost incurred till date and of the total estimated cost;**
- (c) the details of budgetary allocation for the project;**
- (d) whether it is a fact that the quality and cost based selection system of bidding was used in spite of the fact that it limits the opportunities of exploring ideas and innovation which is important for a building like the Parliament House and if so, the details thereof; and**
- (e) whether work under the Central Vista Redevelopment Master plan with an estimated cost of around 20,000 crore rupees resumed in spite of the pandemic while the MPLADS scheme, the funds through which could be used for the betterment of Indian citizens especially during the pandemic, was suspended and if so, the details thereof and the reaction of the Government thereto?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b): Under the Central Vista Development/ Re-development Master Plan, only 4 projects viz. construction of New Parliament Building, Redevelopment of Central Vista Avenue, construction of Common Central Secretariat Buildings 1,2&3 and construction of Vice President Residence are being implemented, as on date. The details are as follows:

Name of the Project	Estimated cost (₹Cr)	Amount incurred so far (₹Cr)	Estimated to be completed by	Physical progress
New Parliament Building	971	340.58	October 2022	35%
Redevelopment of Central Vista Avenue	608	190.76	December 2021	60%
Common Central Secretariat Buildings-1,2&3	3,690	7.85	November 2023	Mobilization of resources and site preparation is in progress
Vice President Residence	208.48	15	November 2022	Mobilization of resources and site preparation is in progress

(c): ₹1,289 cr has been allocated for the works of Development/ Re-development of Central Vista in the ongoing FY 2021-22.

(d): Quality-cum-cost based method of bidding has not been adopted for construction of the New Parliament Building or for other buildings in the Central Vista. Quality- cum-cost based method for bidding has been adopted only for engagement of consultant for comprehensive architecture and engineering planning for development/ redevelopment of Central Vista.

(e): The ongoing works at the Central Vista have provided direct livelihood opportunities to more than 10,000 skilled, semi-skilled and unskilled workers on site and off site and generated more than 24.12 lakh man days of employment. In addition, substantial employment in manufacturing and transportation of cement, steel and other building materials have been provided. These works of Development/ Re-development of Central Vista will

contribute to the economy of the country and will help realize our resolve for Aatmanirbhar Bharat. There is no link between the works of Central Vista Development/ Re-development with the MPLADS scheme. Separately, the Union Cabinet, in its meeting held on November 10, 2021, has restored MPLAD Scheme (MPLADS) for the remaining part of the Financial Year (FY) 2021-22 and its continuation from FY 2022-23 to FY 2025-26 with an outlay of ₹ 17,417 cr.
